GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2480 ANSWERED ON 03.08.2023

PROMOTION OF RENEWABLE ENERGY

2480. SHRI CHANDRA PRAKASH JOSHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of policy measures taken by the Government for promotion of renewable energy sector across the country;

(b) the current status of achievements made under the renewable energy sector, viz. solar energy, wind energy, biomass and small hydro power projects in 2023-24; and

(c) the current status of renewable energy projects in Rajasthan?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030. The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

(b) During the year 2023-24 (Upto June, 2023), a total of 4482.71 MW renewable energy capacity has been installed in the country. This includes 3316.47 MW Solar Power, 1139.95 MW Wind Power, 14.75 MW Small Hydro Power and 11.54 MW Bio-Power.

(c) As on 30.06.2023, a total of 23593.33 MW renewable energy capacity has been installed in the State of Rajasthan. This includes 17839.98 MW Solar Power, 5193.42 Wind Power, 411.00 MW Large Hydro, 125.08 MW Bio Power and 23.85 MW Small Hydro Power.